

(b) who are the *ex-officio* members of the district planning Committees; and

(c) whether the Members of Parliament are *ex-officio* members of the said Committees in their districts?

The Minister of Planning and Irrigation and Power (Shri Namda): (a) to (c). Necessary information is being collected from the Uttar Pradesh Government.

### गृह-निर्माण योजना

\*४६०. डा० लखवादी: क्या निर्माण, गृह-व्यवस्था तथा रसद मन्त्री यह जन-राले की कृपा करेंगे:

(क) मकानों की कमी को पूरा करने के लिये जो नौ करोड़ रुपये की राशि बल्लग रखी गई है उसे किस प्रकार खर्च किया जा रहा है;

(ख) क्या इस सम्बन्ध में राज्य सरकारों को कोई विशेष योजना भेजी गई है, और यदि हाँ, तो वह योजना क्या है;

(ग) विभिन्न राज्यों को बल्लग बल्लग कितना रुपया दिया जाने का विचार है; तथा

(घ) क्या हट्टिजनों को मकान बनाने में सहायता देने के लिए भी इस राशि का कोई भाग सुरक्षित रखा गया है ?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Under the Subsidised Industrial Housing Scheme of the Government of India it is proposed at the moment to give Rs. 716 lakhs as loans and subsidies to State Governments, Employers and co-operative societies of industrial workers as follows:

Subsidies	...	Rs. 324 lakhs.
Loans	...	Rs. 392 lakhs.
TOTAL	...	Rs. 716 lakhs.

The subsidy and loans are meant for construction of houses for industrial workers.

Government will be prepared to consider spending the remaining amount

on aid for slum clearance and housing for non-industrial workers and other low income groups, mainly through co-operatives, if suitable schemes are forthcoming.

(b) Yes. A copy of the Subsidised Industrial Housing Scheme, which has already been laid on the Table of the House on the 13th November, 1952, in reply to Question No. 250, has been circulated to all the State Governments.

(c) Schemes, as they are received from the State Governments, are examined on merits and allocations are made equitably, keeping in view the needs of the Industrial labour force in the various States and the total available provision.

(d) As Harijans constitute an appreciable portion of Industrial labour, the scheme, as it is, will, it is expected, assist Harijans and it is not therefore considered necessary that any amount should be specially earmarked for this purpose.

### ROCK SALT FOR U.P.

\*461. Shri M. L. Agrawal: (a) Will the Minister of Production be pleased to refer to the reply given to Starred Question No. 2212 on the 29th July, 1952 regarding production and allotment of Salt and state whether there is a demand for rock-salt in Uttar Pradesh?

(b) Why no rock-salt is allotted to Uttar Pradesh?

(c) Is it the intention of Government to allot some rock-salt also to Uttar Pradesh in the current and future years?

The Minister of Production (Shri K. C. Reddy): (a) There is practically no such demand at present from the consumers, who appear to have accustomed themselves to the use of sea, lake and pit brine salts.

(b) Because the rock salt produced in Himachal Pradesh, our only source of supply in India, is not fit for human consumption without refining. Further, the quantity produced is small and is completely consumed within Himachal Pradesh.

(c) There is no possibility of allotting rock-salt to Uttar Pradesh or any other State for at least a few years i.e. until the scheme for the development of Mandi Salt Mines is successfully implemented. Even then, the final product will consist of refined or table salt, and not lump or rock-salt.